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Title: Need to provide compensation to families of victims died in gas tanker explosion at Charoti Naka on National Highway No. 8 in Palghar District of Maharashtra.

**SHRI CHINTAMAN NAVASHA WANGA (PALGHAR):** In April, 2014, a Gas Tanker explosion took place at Charoti Naka in Palghar District of Maharashtra on National Highway No.8. The offence is registered against the owner of Tanker as CR. No.34-2014 at Kasa Police Station. 10 persons had died on the spot. All the deceased persons were poor Adviasies except the driver and one other person. No compensation has so far been given to any person either by the Central Government or the State Government.

Sir, I have already taken up this matter with the hon. Minister of Road Transport and Highways and wrote a letter to him on 14<sup>th</sup> July, 2014 but nothing has so far been done in the matter. I am, therefore, raising this issue through this august House to draw the attention of the hon. Minister of Road Transport and Highways for awarding the compensation to the next of kin of deceased persons at the earliest.